

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 3456
TO BE ANSWERED ON 16.03.2018

Solid Waste Management

3456. SHRI DEVJI M. PATEL:
SHRI CHANDU LAL SAHU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the estimated quantum of sewage, solid wastes being produced and treated in urban areas of the country including Rajasthan, city and State/UT-wise;
- (b) the details of filling sites and waste treatment plants, State/UT-wise;
- (c) the procedure of collection, categorization, transportation, resources and disposal of solid wastes of sewage in the country;
- (d) whether the Government proposes to implement new technologies for solid waste management and sewage treatment and if so, the details thereof; and
- (e) the time by which the said system is likely to be fully modernized?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. MAHESH SHARMA)

(a) and (b) Central Pollution Control Board has assessed the quantity of sewage generation and treatment capacity for Urban Population of India for the year 2015. It is estimated that the sewage generation is approximately 61948 MLD and sewage treatment capacity developed so far is 23277 MLD. The State/UT wise detail is enclosed as Annexure I. The total sewage generation for the state of Rajasthan is 2736 MLD against the treatment capacity of 865.92 MLD.

As per the available information from the 23 states/UTs, the quantity of solid waste generated is approximately 97170.90 tons per day, while approximately 19306.5 tons of solid waste is being treated per day in these states. State/UT wise solid waste generation and treatment data is annexed as Annexure II.

(c) to (e) In supersession of Municipal Solid Waste (Management and Handling) Rules, 2000, the Ministry of Environment, Forest and Climate Change, has notified Solid Waste Management Rules, 2016. The rule along with the mandate of various Ministries, Departments,

Urban Local Bodies, Gram Panchayat, prescribes criteria for setting up of solid waste processing and treatment facility, waste to energy process, site selection etc. Further, the Ministry of Housing and Urban Affairs issued guidelines for collection, categorization, transportation and disposal of solid wastes. The technologies for the treatment of solid waste and sewage are generally kept open for the operator and are evaluated by the concerned municipalities based on the characteristic of the waste.

Annexure IState-wise Generation data for Municipal Solid Waste
(Based on Annual Report 2016-17)

Sl. No.	States	Municipal Solid Waste Generation (Tonnes Per Day)	Municipal Solid Waste Treated (Tonnes Per Day)
1.	Andaman & Nicobar Islands	115	26.45
2.	Andhra Pradesh	-	-
3.	Arunachal Pradesh	16.20	0
4.	Assam	8110	200
5.	Bihar	-	-
6.	Chandigarh	450	61.157
7.	Chhattisgarh	6000	20
8.	Daman Diu & Dadra Nagar Haveli	-	-
9.	Delhi	-	-
10.	Goa	226.8	0
11.	Gujarat	2555.149	757
12.	Haryana	4514	188
13.	Himachal Pradesh	342.35	0
14.	Jammu & Kashmir	-	-
15.	Jharkhand	-	-
16.	Karnataka	11186	3475
17.	Kerala	-	-
18.	Nagaland	337	28
19.	Lakshadweep	-	-
20.	Madhya Pradesh	6773	1141
21.	Maharashtra	23449.66	7543.1
22.	Manipur	-	-
23.	Mizoram	159.88	0
24.	Meghalaya	187	36
25.	Odisha	18.55	30
26.	Punjab	4544.35	39.175
27.	Puducherry	398.5	10.0
28.	Rajasthan	-	-
29.	Sikkim	76.04	11.05
30.	Tamil Nadu	14658.5	4776.218
31.	Telangana	-	-
32.	Tripura	428.09	134.4
33.	Uttarakhand	1180	0
34.	Uttar Pradesh	-	-
35.	West Bengal	14000	830
	Total	97170.9	19306.5

Annexure-II

STATE-WISE BREAK UP OF STPS

Sl. No.	State/UT	Capacity of Municipal STPs	No. of Municipal STPs	Operational Capacity (MLD)	No. of STPs Operational	Non-operational Capacity (MLD)	No. of STPs Non-operational	Under Construction Capacity (MLD)	No. of STPs Under Constructions	Proposed Capacity (MLD)	No. of STPs Proposed
1	Andhra Pradesh	247.27	12	156.27	9	-	-	91	3	-	-
2	Arunachal Pradesh	-	-	-	-	-	-	-	-	-	-
3	Andaman &	-	-	-	-	-	-	-	-	-	-
4	Assam	0.21	1	0.21	1	-	-	-	-	-	-
5	Bihar	124.55	6	99.55	5	25	1	-	-	-	-
6	Chandigarh	314.5	5	314.5	5	-	-	-	-	-	-
7	Chhattisgarh	-	-	-	-	-	-	-	-	-	-
8	Delhi	2693.7	35	2671.2	34	22.5	1	-	-	-	-
9	Daman Diu & Dadra Nagar Haveli	-	-	-	-	-	-	-	-	-	-
10	Goa	74.58	7	34.5	4	-	-	40.08	3	-	-
11	Gujarat	3062.92	51	2111.64	32	498	4	359.5	8	93.78	7
12	Haryana	852.7	41	805	38	2.7	2	45	1	-	-
13	Himachal Pradesh	114.72	66	79.51	36	35.21	30	-	-	-	-
14	Jammu & Kashmir	264.74	19	145.74	15	2	1	117	3	-	-
15	Jharkhand	117.24	15	117.24	15	-	-	-	-	-	-
16	Karnataka	1304.16	57	1112.05	44	-	-	192.11	13	-	-
17	Kerala	152.97	10	112.87	6	3	1	37.1	3	-	-
18	Lakshadweep	-	-	-	-	-	-	-	-	-	-
19	Maharashtra	5160.36	76	4683.9	60	344.5	10	131.96	6	-	-
20	Madhya Pradesh	482.23	17	475.48	14	6.75	3	-	-	-	-
21	Manipur	-	-	-	-	-	-	-	-	-	-
22	Meghalaya	1	1	-	-	1	1	-	-	-	-

23	Mizoram	10	1	-	-	-	-	10	1	-	-
24	Nagaland	-	-	-	-	-	-	-	-	-	-
25	Odisha	385.54	13	158.04	7	-	-	227.5	6	-	-
26	Puducherry	68.5	6	17.5	3	-	-	51	3	-	-
27	Punjab	1245.45	86	921.45	38	15.2	4	276.7	31	32.1	13
28	Rajasthan	865.92	63	384.5	16	-	-	149.3	11	332.12	36
29	Sikkim	31.88	11	8	1	5	1	18.88	9	-	-
30	Tamil Nadu	1799.72	73	1140.83	33	5.17	1	521.08	28	132.64	11
31	Telangana	685.8	18	634.8	17	-	-	51	1	-	-
32	Tripura	0.05	1	0.045	1	-	-	-	-	-	-
33	Uttar Pradesh	2646.84	73	2372.25	62	89.59	7	170	3	15	1
34	Uttarakhand	152.9	24	90.75	10	-	-	39.15	12	23	2
35	West Bengal	416.9	28	235.36	16	181.54	12	-	-	-	-
Total		23277.3	816	18883.2	522	1237.16	79	2528.36	145	628.64	70

Note : ‘ - ‘ indicates that information not received from concerned SPCB/PCC

